

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

101. CONT.A. 22/2024

In

C.P.(IB)-478(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Bhoir Dredging Co Pvt Ltd

V/s.

Shinde Developers Private Limited

Appearance

For Petitioner : Adv. Sanket Singh a/w. Adv. Iyanah Parbhoo

For Respondent : Adv. Omkar V Deosthale a/w. Adv. Pradnya

Karandikar and Adv. Khushbu i/b Regulus

Advocates and Consultants

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.P.(IB)-478(MB)/2023

List on **26.07. 2024** for written submission.

CONT.A. 22/2024

List on **04.09.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)